

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI. P. CHALY**

**FIRDAY, THE 3<sup>rd</sup> DAY OF APRIL, 2020/14<sup>TH</sup> CHAITHRA, 1942**

**Crl.Appeal No. 336 OF 2020**

(Order in Criminal Miscellaneous Petition No.55/2020 dated 28.02.2020 of The Special Judge, Special Court of SC/ST(PoA) Act Cases, Mananthavady in Crime No.106/CB/KKD-WYD/18 (Crime No.128/2016of Kenichira Police Station)

**APPELLANTS/ACCUSEDNO. 1 & 2**

1. Thankappan V.W, aged 71, S/o.Ittenkochu, Venganilkkumthodiyil Veedu, Pathilpeedika, Kenichira,Poothaady, Waynad
2. Suresh V.T, aged 50,  
S/o.Thankappan,VenganilkkumthodiyilVeedu,  
Pathilpeedika, Kenichira, Poothaady, Waynad

By Adv. Sri. K.R.VINOD

**RESPONDENTS/COMPLAINANTS**

- 1 State of Kerala, Rep. by the Public Prosecutor,  
High Court of Kerala, Kochi-682 031.
- 2 The DySP-II, Crime Branch, Kozhikode,Pin-673004.

BY ADV. SRI. SUMAN CHAKRAVARTHY, Public Prosecutor

This Criminal Appeal coming up for orders on 03/04/2020 and upon hearing the arguments of Sri. K.R.Vinod for the petitioner and the Public Prosecutor for the respondents, the court passed the following:-

**A.K.JAYASANKARAN NAMBIAR, J  
&  
SHAJI P. CHALY, J.**

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**CRL APP 336 OF 2020**  
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**Dated this the 3<sup>rd</sup> day of April, 2020**

**ORDER**

**Shaji P. Chaly, J.**

Learned Public Prosecutor, Sri. SumanChakravarthy, seeks time to get instructions.

Post on 15 .4.2020.

**A.K.JAYASANKARAN NAMBIAR  
JUDGE**

**SHAJI P. CHALY  
JUDGE**

ps/3/4/2020